



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

04/01/2019

T.A./260/11/2014

K JENA
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO: 16

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.G.Mishra
Mr.J.Pal (State govt.)

| Notes of The Registry | Order of The Tribunal |
|-----------------------|---|
| | List revised. None appears on behalf of the applicant. No one appeared for the applicant on 14.9.2018 also. |
| | Mr.G.Mishra, learned counsel is present for the respondents. Mr.J.Pal, learned counsel is present for the State Govt. |
| | It seems that the applicant is no longer interested in pursuing this case. |
| | The OA is dismissed in default for non-prosecution. No order as to costs. |

(GOKUL CHANDRA PATI)

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| | <table border="1"><tr><td>MEMBER (A)</td></tr><tr><td>I.Nath</td></tr></table> | MEMBER (A) | I.Nath |
| MEMBER (A) | | | |
| I.Nath | | | |

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